

111 CRM-M-12638-2023
SAINT GURMEET RAM RAHIM SINGH INSAN V/S STATE OF PUNJAB AND ANOTHER

Present:- Mrs. Sonia Mathur, Sr. Advocate with
Mr. Amit Tiwari, Advocate
Mr. Harish Chabra, Advocate,
Mr. Nikhil Chandra Jaiswal, Advocate,
Mr. Abhishek Sanghi, Advocate and
Mr. Jitender Khurana, Advocate, for the petitioner.

It is submitted that part of sermon delivered in 2016 (Annexure P-6) has been uploaded on a You-Tube channel in February, 2023 which depicts the discourse given by the petitioner in a completely wrong context. Obviously, the content uploaded on You-Tube is malicious and thus, the FIR deserves to be quashed.

Notice of motion for 30.05.2023.

Mr. Gaurav Garg Dhuriwala, Addl. AG, Punjab, accepts notice on behalf of respondent No.1 and waives service.

Respondent No.2 be served in the ordinary manner.

सत्यमेव जयते

(SUDHIR MITTAL)
JUDGE

15.03.2023
Ramandeep Singh